

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

No. HC.VII-34/2020/100/A

From:- Shri Saptarshi Garg,
Jt. Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Smti. Bobita Kshetry,
District & Sessions Judge,
Biswanath, Biswanath Chariali.

Dated Guwahati, the ^{4th} 9 January, 2024.

Sub:- **Station leave and vehicle permission.**

Ref:- Letter No. DJ (BN) 44 Dated 04.01.2024.

Sir,

With reference to the above, I am directed to inform you that your prayer for **station leave permission, with the official vehicle, at own cost, from the evening of 12.01.2024 till the morning of 17.01.2024**, has been granted. The next senior most Judicial Officer available at the station will remain in charge of your Court and Office during your absence.

Yours faithfully,

Sd/-
JT. REGISTRAR (VIGILANCE)

Memo No.HC.VII-34/2020/101/A, dated , 09-01-2024

Copy to:

✓ 1. The Project Manager, Gauhati High Court.

Sd/-
JT. REGISTRAR (VIGILANCE)